

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON MONDAY, THE 14TH MARCH, 2011 AT 2.00 P.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. BUDGET FOR THE YEAR 2011-2012.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2011-2012 and reply by the Finance Minister thereon.

III. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET - 2011-2012.

Demand No. 1	A MINISTER to move that a sum not exceeding ₹ 31,19,55,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 1 – <u>Vidhan Sabha.</u>	Budget Estimates 2011-12 Pages 1-4
Demand No. 2	A MINISTER to move that a sum not exceeding ₹ 60,27,25,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 2 – <u>Governor & Council of Ministers.</u>	Budget Estimates 2011-12 Pages 5-13
Demand No. 3	A MINISTER to move that a sum not exceeding ₹ 122,20,26,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 3 – <u>General Administration.</u>	Budget Estimates 2011-12 Pages 69-82,141-162,384-385,642-647
Demand No. 4	A MINISTER to move that a sum not exceeding ₹ 761,17,84,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 4 – <u>Revenue.</u>	Budget Estimates 2011-12 Pages 33-40,73-87, 141-162,166-171,331-367,371-380,503-506,559,642-647,651-657,660-666

Demand No. 5	A MINISTER	to move that a sum not exceeding ₹ 117,85,18,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 5 – <u>Excise & Taxation.</u>	Budget Estimates 2011-12 Pages 41-47,51-53
Demand No. 6	A MINISTER	to move that a sum not exceeding ₹ 3292,58,21,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 6 – <u>Finance.</u>	Budget Estimates 2011-12 Pages 54-69,88-97,141-171,660-666
Demand No. 7	A MINISTER	to move that a sum not exceeding ₹ 255,61,21,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 7 – <u>Planning and Statistics.</u>	Budget Estimates 2011-12 Pages 166-171,642-647,651-657
Demand No. 8	A MINISTER	to move that a sum not exceeding ₹ 1059,78,53,000 for revenue expenditure and ₹ 1573,88,45,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 8 – <u>Buildings & Roads.</u>	Budget Estimates 2011-12 Pages 129-140,274-276,589-593,673-676,678-679,681-685,697,701-703
Demand No. 9	A MINISTER	to move that a sum not exceeding ₹ 6801,91,74,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 9 – <u>Education.</u>	Budget Estimates 2011-12 Pages 172-197

Demand No. 10	A MINISTER	to move that a sum not exceeding ₹ 222,46,92,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 10 – <u>Technical Education.</u>	Budget Estimates 2011-12 Pages 198-206
Demand No. 11	A MINISTER	to move that a sum not exceeding ₹ 82,94,60,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 11 - <u>Sports & Youth Welfare.</u>	Budget Estimates 2011-12 Pages 207-219
Demand No. 12	A MINISTER	to move that a sum not exceeding ₹ 10,02,35,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 12 – <u>Art & Culture.</u>	Budget Estimates 2011-12 Pages 172- 197,220-224
Demand No. 13	A MINISTER	to move that a sum not exceeding ₹ 1368,18,20,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 13 – <u>Health.</u>	Budget Estimates 2011-12 Pages 225-265
Demand No. 14	A MINISTER	to move that a sum not exceeding ₹ 80,63,69,000 for revenue expenditure and ₹ 500,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 14 – <u>Urban Development.</u>	Budget Estimates 2011-12 Pages 277- 285,679

Demand No. 15	A MINISTER	to move that a sum not exceeding ₹ 1114,55,03,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 15 – <u>Local Government.</u>	Budget Estimates 2011-12 Pages 141-162, 277-285,679
Demand No. 16	A MINISTER	to move that a sum not exceeding ₹ 31,41,92,000 for revenue expenditure and ₹ 1,20,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 16 – <u>Labour.</u>	Budget Estimates 2011-12 Pages 309- 330,572-579, 683-684
Demand No. 17	A MINISTER	to move that a sum not exceeding ₹ 67,54,63,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 17 – <u>Employment.</u>	Budget Estimates 2011-12 Pages 309-330
Demand No. 18	A MINISTER	to move that a sum not exceeding ₹ 140,57,42,000 for revenue expenditure and ₹ 42,75,83,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 18 – <u>Industrial Training.</u>	Budget Estimates 2011-12 Pages 309- 330,683-684
Demand No. 19	A MINISTER	to move that a sum not exceeding ₹ 339,77,94,000 for revenue expenditure and ₹ 2,83,85,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 19 – <u>Welfare of SCs & BCs.</u>	Budget Estimates 2011-12 Pages 301-308, 680

Demand No. 20	A MINISTER	to move that a sum not exceeding ₹ 1850,04,05,000 for revenue expenditure and ₹ 2,86,20,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 20 – <u>Social Security & Welfare.</u>	Budget Estimates 2011-12 Pages 331-367, 381-383,681-682
Demand No. 21	A MINISTER	to move that a sum not exceeding ₹ 524,78,50,000 for revenue expenditure and ₹ 50,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 21 – <u>Women & Child Development.</u>	Budget Estimates 2011-12 Pages 331-370, 681-682
Demand No. 22	A MINISTER	to move that a sum not exceeding ₹ 60,43,93,000 for revenue expenditure and ₹ 20,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 22 – <u>Welfare of Ex- servicemen.</u>	Budget Estimates 2011-12 Pages 331-367, 683-684
Demand No. 23	A MINISTER	to move that a sum not exceeding ₹ 212,21,99,000 for revenue expenditure and ₹ 4183,31,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 23 – <u>Food & Supplies.</u>	Budget Estimates 2011-12 Pages 475- 479,658-666,686- 688

Demand No. 24	A MINISTER	to move that a sum not exceeding ₹ 1226,62,66,000 for revenue expenditure and ₹ 443,50,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 24 – <u>Irrigation.</u>	Budget Estimates 2011-12 Pages 517- 559,690-695
Demand No. 25	A MINISTER	to move that a sum not exceeding ₹ 78,16,35,000 for revenue expenditure and ₹ 2,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 25 – <u>Industries.</u>	Budget Estimates 2011-12 Pages 120- 122,566-579, 660-666,697,700
Demand No. 26	A MINISTER	to move that a sum not exceeding ₹ 15,07,59,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 26 – <u>Mines & Geology.</u>	Budget Estimates 2011-12 Pages 580-585
Demand No. 27	A MINISTER	to move that a sum not exceeding ₹ 915,68,09,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 27 – <u>Agriculture.</u>	Budget Estimates 2011-12 Pages 386-416, 480-483,495-497, 555-558
Demand No. 28	A MINISTER	to move that a sum not exceeding ₹ 372,82,49,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 28 – <u>Animal Husbandry & Dairy Development.</u>	Budget Estimates 2011-12 Pages 417-450

Demand No. 29	A MINISTER	to move that a sum not exceeding ₹ 24,82,79,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 29 – <u>Fisheries.</u>	Budget Estimates 2011-12 Pages 451- 459,480-483
Demand No. 30	A MINISTER	to move that a sum not exceeding ₹ 233,35,58,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 30 – <u>Forests & Wildlife.</u>	Budget Estimates 2011-12 Pages 410- 416,460-474
Demand No. 31	A MINISTER	to move that a sum not exceeding ₹ 3,64,45,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 31 – <u>Ecology & Environment.</u>	Budget Estimates 2011-12 Pages 639-641
Demand No. 32	A MINISTER	to move that a sum not exceeding ₹ 1158,66,48,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 32 – <u>Rural & Community Development.</u>	Budget Estimates 2011-12 Pages 498- 502,507-516,667- 671
Demand No. 33	A MINISTER	to move that a sum not exceeding ₹ 195,67,00,000 for revenue expenditure and ₹ 13,81,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 33 – <u>Co-operation.</u>	Budget Estimates 2011-12 Pages 484- 494,683-684, 689,697,699

Demand No. 34	A MINISTER	to move that a sum not exceeding ₹ 1272,20,43,000 for revenue expenditure and ₹ 163,60,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No.34- <u>Transport.</u>	Budget Estimates 2011-12 Pages 48-50,586- 588,594-635,701- 702,704-707
Demand No. 35	A MINISTER	to move that a sum not exceeding ₹ 2,30,22,000 for revenue expenditure and ₹ 20,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 35 – <u>Tourism.</u>	Budget Estimates 2011-12 Pages 648- 650,708
Demand No. 36	A MINISTER	to move that a sum not exceeding ₹ 1621,86,47,000 for revenue expenditure and ₹ 95,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 36 – <u>Home.</u>	Budget Estimates 2011-12 Pages 95- 114,141-162,672
Demand No. 37	A MINISTER	to move that a sum not exceeding ₹ 24,52,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 37 – <u>Elections.</u>	Budget Estimates 2011-12 Pages 26- 32
Demand No. 38	A MINISTER	to move that a sum not exceeding ₹ 925,81,39,000 for revenue expenditure and ₹ 991,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 38 – <u>Public Health & Water Supply.</u>	Budget Estimates 2011-12 Pages 266-273, 677

Demand No. 39	A MINISTER	to move that a sum not exceeding ₹ 60,92,04,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 39 – <u>Information & Publicity.</u>	Budget Estimates 2011-12 Pages 286-300
Demand No. 40	A MINISTER	to move that a sum not exceeding ₹ 3342,83,82,000 for revenue expenditure and ₹ 984,10,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 40 – <u>Energy & Power.</u>	Budget Estimates 2011-12 Pages 560- 565,636-638,696
Demand No. 41	A MINISTER	to move that a sum not exceeding ₹ 24,30,05,000 for revenue expenditure and ₹ 1,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 41 - <u>Electronics & IT.</u>	Budget Estimates 2011-12 Pages 572- 579,651-657,698
Demand No. 42	A MINISTER	to move that a sum not exceeding ₹ 244,64,74,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 42 – <u>Administration of Justice.</u>	Budget Estimates 2011-12 Pages 14-25
Demand No. 43	A MINISTER	to move that a sum not exceeding ₹ 84,02,87,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 43 – <u>Prisons.</u>	Budget Estimates 2011-12 Pages 115-119

Demand No. 44 A MINISTER to move that a sum not exceeding ₹ 37,98,73,000 for revenue expenditure and ₹ 17,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 44 – **Printing & Stationery.**

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Pages 123-128,166-197,673

Demand No. 45 A MINISTER to move that a sum not exceeding ₹ 956,90,60,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2011-12 in respect of charges under Demand No. 45 – **Loans & Advances by State Government.**

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**CHANDIGARH :
THE 11TH MARCH, 2011.**

**SUMIT KUMAR,
SECRETARY.**